

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

CP(IB) No. 05/Vol./Chd/Chd/2019

IN THE MATTER OF:

Sekhon Estates Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

06.05.2024

Pooja

Court Officer